

Nature of case-Cr.M.P
Filing no.-8248/2020

Binod Prasad Singh Vs. The State of Jharkhand
Advocate Name- A. K Gupta

DEFECTS:-

- 9(i) Index page may be filed.
- 9.iii) Place of Court may be correctly stated in Prayer Portion.
- 9(iii) Statement of territorial jurisdiction is missing.